

NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH, (COURT-II)

(IB)-137(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER (T)**

**MR. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 03.03.2020**

**NAME OF THE COMPANY: Power2SME Pvt. Ltd. Vs. Uttam Strips Ltd.
UNDER SECTION 8 & 9 OF IBC, 2016**

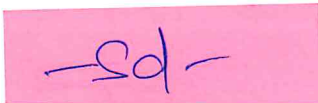
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present for the Petitioner : Mr. Ankur Mittal, Ms. Meera
Murali, Advs. For Resolution
Applicant**
Present for the Respondent : None.

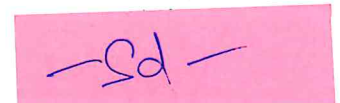
ORDER

I.A. No. 1576/2020: Counsel for the successful Resolution Applicant is present. Registry is directed to issue notice to the Respondent. The Applicant is permitted to send private notice through all modes to the Respondent and file proof along with the affidavit on the next date on hearing.

List the matter on 19.03.2020.



**(L.N. Gupta)
Member (T)**



**(Ch. Mohd. Sharief Tariq)
Member (J)**